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184.	M I C Eng School, Agalad PO, Chvakad Trichur
185.	M I C Eng Med School, Cherukara PO, Malappuram Distt.
186.	Jawahar Lai Eng Med School, Edava
187.	Mar Dionysius School, Pathanamthitta Distt.
188.	Oonianthala Eapen Mem. Public School, Eraviperur
189.	Indira Janardhanan, Vidya Mandir Marthorvattom PO, Alapuzha Distt.
190.	Bhartiya Vidya Bhawan, Kallai Road, Calicut
191.	Jawahar Navodaya Vidyalaya, Palayard, Calicut Distt.
192.	Jawahar Navodaya Vidyalaya, PO Chendayad, Tellicherry Taluk Cannanore Distt.
193.	Jawahar Navodaya Vidyalaya, Vadavathor PO. Dt. Kottayam
194.	Jawahar Navodaya Vidyalaya, Painavu PO Idukki
195.	Jawahar Navodaya Vidyalaya, Mayannur PO Trichur
196.	Jawahar Navodaya Vidyalaya, Oorakam Kizhmeri, Mallaapuram
197.	Jawahar Navodaya Vidyalaya, Nenamangalam, Ernakulam
198.	Jawahar Navodaya Vidyalaya, Periya PO Kasargad Distt.
199.	Jawahar Navodaya Vidyalaya, Kottarakara, Distt Kollam
200.	Jawahar Navodaya Vidyalaya, Mannadisale Port, Pathanamthitta
201.	Jawahar Navodaya Vidyalaya, Mulampuzda, Palghat Distt.
202.	Jawahar Navodaya Vidyalaya, Alappuzha Distt. Chennithala PO

[Translation]

Creation of New Avenues of Employment

784. SHRI MANOJ KUMAR SINHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have formulated any programme as per the new economic policy so as to create new avenues of employment;

(b) if so, the details thereof;

(c) whether Department of Telecommunications has modified its S.T.D./I.S.D./P.C.O. policy so that employment can be provided to the educated unemployed persons; and

(d) if so, the details of educated persons in urban and rural areas eligible for S.T.D. and P.C.O.?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

The Telecommunication sector is being opened up to the private operators as per the new telecom policy. Private Sector participation in cellular as well as basic services is expected to create lot of employment opportunities.

(i) Due to expansion of Department of Telecommunications, a good number of posts in the cadre of Jr. Telecom. Officers have been created and being filled up from open Market.

(ii) The policy formulated for providing STD/ISD/PCO to the educated unemployed persons in 1993 is still continuing.

(b) As at (a) above.

(c) The liberalised policy of allotment of STD pay phones has been formulated with a view to provide greater employment opportunity to educated unemployed, vide letter No. 31-13/91PHB dt. 24.7.93. (Statement is enclosed)

(d) The eligibility of educated persons for STD/PCO is given as under:

(i) for rural areas- 8th or middle pass and above.

(ii) for urban areas- Atleast Matriculate or High School pass.

Statement

Copy of letter No. 31-13-/91 PHB dated 24.7.1993

Subject :- Review of policy on STD PCOs.

Under the orders of Hon'ble MOS (C), the liberalised Policy of allotment of STD Pay phones enumerated in our office Memo No. 31-13/91-PHB dated 14.08.1992 has been reviewed with a view to provide greater employment opportunities to educate unemployed. The following guidelines are issued for implementation with immediate effect.

I GENERAL

1. Eligibility:

Only educated unemployed persons are eligible to apply for allotment of STD PCOs. They should produce an unemployment certificate from their local MPs/MLAs/Revenue authorities of the rank of Tehsildar and above/employment officer/Chairman or Member of zilla Parishad/Panchayat or Village Pradhan or Secretaries of recognised Social Organisations like Rotary Club/Lions Club etc. who have jurisdiction over the locality where the applicant resides. The educational qualifications for the applicants are :

(i) For rural areas: 8th or middle school pass and above.

(ii) For urban areas: atleast matriculate or High School and above.

Application is to be submitted in the prescribed form enclosing the unemployment certificate and agreeing to the terms and conditions prescribed by the Department of Telecom. For the operation of STD PCOs.

2. Selection of bonafide persons:

A committee with a composition as given below will select the applicants for allotment of STD PCOs after proper scrutiny and verification of bonafides. As a check against possible frauds, photocopy of the unemployment certificate may be sent by registered letter to the issuing authority with a covering letter requesting for getting it verified. The Committee will allot the available number of PCOs giving preference to following categories of persons:

- (a) Handicapped including blind persons.
- (b) SC/ST applicants.
- (c) Ex-servicemen/War Widows.
- (d) Retired DOT employees or their dependents.
- (e) Dependents of Freedom Fighters.
- (f) Charitable Institutions/Hospitals.

The committee will be fully authorised to allot STD PCOs and also decided the location of the new PCOs.

Composition of Committee

(a) The committee for allotment of the new STD payphones would consist as under:

- (i) Head of SSA Chairman
- (ii) An officer from the Finance & Accounts wing of the Department working under SSA Head such as AO/CAO/ etc. Member.
- (iii) Three Non-official members would be nominated by the Ministry for a tenure period of two years.

3. Procedure of allotment

The committee will meet atleast once every month depending on the amount of work relating to allotment of STD PCO to scrutinise and select the applications from the eligible persons for STD PCO allotment.

4. Loan facility to STD PCO allotment

SSA Head will issue a certificate of allotment of STD PCO to the allottee to enable him to seek loan etc. from scheduled bank. SSA Head will also provide all assistance in this regard.

5. Extent of provision

Upto 5% capacity of the exchange lines is to be reserved for allotment of PCOs (STD and Local).

6. Type of Exchange to which STD PCOs should be parented

STD PCOs should normally be parented to an Elec-

tronic Exchange only. In a place which is served by electro mechanical exchanges, a new 128P C-DOT electronic exchange or an electronic exchange of a higher capacity with 16KHz home metering capacity can be opened and all STD payphones may be parented to this electronic exchange. The call loggers working with these STD PCOs should be operated on 16 KHz cycle pulse from the parented electronic exchange.

7. General conditions

(i) One applicant should be provided with only one STD Payphone. However, the existing bulk franchisees will continue to operate as per terms and conditions of their existing agreement.

(ii) All STD Payphones should be so installed that they face public road/lane to allow free access to public.

(iii) The opening hours of such public telephones would be atleast from 6.00 a.m. to 10.00 p.m.

(iv) Terminal equipment used by the allottee should be interface approved and they should not be programmable locally. Simple call loggers/Charge indicators manufactured by Hindustan Teleprinters Ltd. or other manufacturers which are interface approved by the department should be used. Use of stop watch will not be permitted (List of approved charge indicators is being circulated separately).

(v) The allottee of STD PCO will be entitled to 20 paise per call unit 10,000 call units, 15 paise per call unit in the range of 10,000 to 20,000 call units and 10 paise per call unit beyond 20,000 call units as commission for the total number of call units made over a period of one month.

Procedure for recovery of security deposit and bills from STD PCO allottees will be as under:

Two accounts either in a Public Sector bank or in Post Office saving bank will be opened per STD PCO allottee. The first account will be opened in the name of Department of Telecom, in which the allottee will deposit daily the entire collection of the day either deducting 20 paise per call unit up to 10,000 calls unit, 15 paise per call unit in the range of 10,000 to 20,000 call units and 10 paise call unit beyond 20,000 call units as commission for the total number of call units made over a period of one month. The A.O.(TR) will monitor the proper deposit of the amounts by co-ordinating with bank/post office and will also ensure that all bills in respect of these STD PCOs are timely adjusted from above account. The other account will be in the name of the allottee and it will be pledged to the President of the Union of India. The allottee will deposit 5 paise per call unit in this account daily towards security deposit and this deposit will continue to be made till the amount becomes equal to Rs. 5,000/- in respect of Urban STD PCOs or Rs. 600/- in the case of rural STD PCOs or average one month revenue whichever is higher. In rural areas, if the facility of Bank or Post Office is not available nearby, the above deposits can be made weekly. The telephone inspector and JTOs in the field will periodically inspect and check the

passbooks of PCO allottees for prompt depositing. Defaulters, if any, in this regard should be brought to the notice of higher authorities for taking action against them. Lapses on the part of the field staff during inspection will be dealt with severe penalties.

(vi) The security deposit can also be deposited in cash one instalment or be in the form of a Bank Guarantee.

(vii) Rates of pulsor should be displayed prominently by the allottee of STD PCOs for all important stations in the country and all stations within 200 kms.

(viii) The applicants have to apply in the prescribed form for the allotment of STD PCOs.

(ix) The applicant should sign an agreement in the prescribed form with the Telecom Authority when an STD PCO is allotted to him.

(x) Incoming call facility will be allowed on all STD PCOs.

(xi) Shifting of STD PCOs within the local areas is permitted normal shifting charges applicable to DEL will be levied.

(xii) Periodical Surprise checks should be done to see that the allottee charges customers as per the guidelines given by the Department of Telecom.

(xiii) Guidelines for applying for PTs and rural governing them should be published in the commercial information pages of the telephone directory.

(xiv) Periodical advertisements may be inserted in local newspapers, when sufficient number of applicants are not forthcoming.

II. Rural

Apart from the general conditions the following guidelines have to be followed in respect of rural STD PCO operation. The rural STD PCO is defined for this purpose as one working in an exchange system which has a total capacity of 512 lines and less:

1. A minimum guaranteed revenue per PCO per month in the case of rural STD PCOs is fixed as Rs. 100/-

2. A security deposit of Rs. 600/- based on six months guaranteed revenue or monthly average revenue whichever is higher has to be deposited by the allottee of the STD rural PCO. This average revenue is calculated on the basis of the revenue of the previous six months.

3. Weekly billing cycle would be followed for recovery of STD PCO charges.

III. Non-Rural (Urban)

Apart from the general conditions mentioned above, the guidelines detailed below have to be followed in respect of the STD PCOs scheme in Non-rural (Urban) areas:

1. At least one STD PCO may be made available for about every 100 dwelling/Business Premises.

2. While selecting the location for allotment of PCO, the SSA Head will consult the local bodies like Municipality, Public Institutions etc. to allocate convenient places for the PCO Booths. The important places given below should invariably be covered while selecting the location of PCO booths.

- Commercial Housing Societies.
- Resettlement Colonies.
- Government Colonies.
- Family Quarters of Defence Personnel.
- Students Hostel
- Bus Stands
- Tourist Centres
- Airports
- Pilgrim Centres
- Railway Stations
- Charitable Institutions
- Hospitals
- Educational Institutions, Public Libraries.

4. A minimum guaranteed revenue per PCO per month to the Department in the case of Non-rural (Urban) STD PCOs is fixed as Rs. 1600/-

5. The amount of security deposit will be Rs. 5000/- or an amount equal to the average monthly revenue whichever is higher. The average monthly revenue will be calculated on the basis of previous six months revenue.

6. Fortnightly billing cycle will be followed for recovery of STD PCO charges. If the charges are heavy, weekly billing may be resorted to by local telecom authority.

Sd/-

(K.V.Krishnamurthy)

Asstt. Director General (PHB)

[English]

Shortage of Teaching Staff in KVS

785. SHRI SARAT PATTANAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is shortage of teaching staff in various Kendriya vidyalayas in Orissa; and

(b) if so, the details thereof and action taken to fill up the vacancies so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF